

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 259
ANSWERED ON 15.09.2020

CONSTRUCTION OF PANCHAYAT BUILDINGS

†259. SHRI RAVINDRAKUSHWAHA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Panchayat Buildings have been constructed in all the Gram Panchayats of the country;
- (b) if not, the number of Gram Panchayats where buildings have been constructed and the numbers of Gram Panchayats deprived from it, State/Union Territory-wise;
- (c) whether the Panchayat Buildings are likely to be constructed in the remaining Gram Panchayats; and
- (d) if so, the time by which it is likely to be started and completed along with the amount likely to be spent thereon?

ANSWER

THE MINISTER OF PANCHAYATI RAJ
(SHRI NARENDRA SINGH TOMAR)

(a) to (d) Panchayat being a State subject, providing Panchayat Building in Gram Panchayats (GPs) is primarily the responsibility of State Governments. The States are expected to mobilise funds for construction of Panchayat Buildings from various sources. However, to supplement efforts of states, the Ministry under its different scheme/s has been providing financial assistance to States/UTs for construction of Panchayat Bhawans. Under the Centrally Sponsored Scheme (CSS) scheme of Rashtriya Gram Swaraj Abhiyan (RGSA), being implemented w.e.f 2018-19 also has a provision to provide funds to States/UTs for construction of GP building on limited scale at the rate of Rs. 20 lakhs per GP building and construction of approx 4500 GP buildings have been approved under the scheme. Details of GP Buildings constructed under the various schemes are maintained at State/ UT level. As per information available, out of 256765 GPs/ Rural Local Bodies (RLBs) across States/ UTs, 197108 GPs have

Panchayat Buildings and 59657 GPs are without Panchayat Buildings. State-wise detail is at Annexure.

Keeping in view felt need of Gram Panchayat Buildings and also taking into consideration limited resources under RGSA, the States have been advised to ensure that the construction of GP buildings are taken up on priority by converging funds / resources under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), unspent funds of 14th Finance Commission , funds from 15th Finance Commission and also those from State schemes etc., so as to saturate the gap by the end of year 2022.

State-wise details of Panchayat Buildings

SL. No	State	Gram Panchayats/Rural Local bodies	Panchayat with own Buildings	Panchayat without own Buildings
1	Andaman and Nicobar islands	70	59	11
2	Andhra Pradesh	13063	11756	1307
3	Arunachal Pradesh	1785	552	1233
4	Assam	2199	1905	294
5	Bihar	8387	7332	1055
6	Chhattisgarh	10963	10963	0
7	Dadra and Nagar Haveli	20	11	9
8	Daman and Diu	18	18	0
9	Goa	191	101	90
10	Gujarat	14292	14065	227
11	Haryana	6197	2370	3827
12	Himachal Pradesh	3226	3217	9
13	Jammu and Kashmir*	4292	3033	1259
14	Jharkhand	4350	4074	276
15	Karnataka	6021	5561	460
16	Kerala	941	938	3
17	Madhya Pradesh	22813	22813	0
18	Maharashtra	27872	24083	3789
19	Manipur	161	104	57
20	Meghalaya	1570	0	1570
21	Mizoram	804	709	95
22	Nagaland	1262	637	625
23	Odisha	6798	6798	0
24	Puducherry	108	88	20
25	Punjab	13267	5643	7624
26	Rajasthan	10136	9413	723
27	Sikkim	185	142	43
28	Tamil Nadu	12524	9873	2651
29	Telangana	12769	8379	4390
30	Tripura	591	535	56
31	Uttar Pradesh	58761	32444	26317
32	Uttarakhand	7789	6190	1599
33	West Bengal	3340	3302	38
	Total	256765	197108	59657

* including UT of Ladakh